NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009 CA No. 17/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Shri Dushyant Patel & Anr.

V/s.

M/s. Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S.</u>	No.	NAME	DESIGNATION	SIGNATURE
1,	Dhy	shyot Patel -	Petitioner	Eltel.
7,	Rahu	el chétais -7	Advorate ilb. Dharmesh 2 avaid co.	
3.	Mah	lendra Bhytal	. Dharmesh 2 avaid	MANNO
4.	Rolino,	red to o		
5-	Atal	Vincy Singh -	I the Applicant	Poloveed
6.	Niras	a Patani		· Jingu
	, ,]	- Jurani	tol. for R.3 to 6	

Order CA No.17/2016 in CP No.84/397-398/ CLB/MB//MAH/2009

At request of the Counsel, list this matter on 19.1.2017 directing all the parties to argue the matter on the next date of hearing.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)